

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 61  
ANSWERED ON 03/02/2025**

**SPECIAL SCHEME UNDER SBM-U 2.0 IN THE STATE OF BIHAR**

**61. DR. BHIM SINGH:**

**Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether special schemes have been implemented for safe, hygienic and scientific management of all components of waste under Swachh Bharat Mission-Urban (SBM-U) 2.0 in the State of Bihar, the details thereof;
- (b) the number of dump sites revived so far under SBM-U 2.0 in the State of Bihar and the current status of these projects, district-wise; and
- (c) whether Bihar is being provided adequate financial and technical support to meet the targets of SBM-U 2.0, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a): Swachh Bharat Mission -Urban (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving safe sanitation, scientific management of all fractions of waste and remediation of legacy dumpsites in the urban areas of the country including in Bihar.

(b): Legacy dumpsites have been created over decades and pose a very challenging task. For the first time, the task of knocking down these garbage-dumps has been taken up at a national scale under Swachh Bharat Mission-Urban. As reported by State of Bihar on Swachhattam portal, a total of 58 dumpsites (with more than 1000 ton of waste) having 34 lakh MT of waste has been identified for remediation, which collectively occupy 274.39 Acres. Of these, 6 dumpsites have been remediated completely and 5 sites are under progress. A cumulative of 12 lakh MT (35%) of waste has been remediated and 99.30 Acre (36%) land has been reclaimed. ULB-wise details of Legacy waste dumpsites in Bihar are available at <https://sbmurban.org/swachh-bharat-mission-progress>.

To support the disposal of legacy waste projects in a timely and environmentally appropriate manner, Guidelines for Disposal of Legacy Waste and Advisory on Landfill Reclamation have been shared with States/UTs. Model Procurement Documents have also been prepared by Ministry of Housing & Urban Affairs (MoHUA) and shared with all States to expedite the bidding process.

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(c): An amount of Rs.556.68 Cr. was allocated to the State of Bihar under SBM -U 1.0, which has been increased to Rs.1204.80 Cr (~ 2 times) under SBM-U 2.0. Out of which state has prepared plans and has got approval for Rs. 1114.18 Cr. Under SBM-U 2.0, remediation proposals worth Rs. 32.05 Cr. having admissible central share of Rs. 11.60 Cr. has been approved. In addition to providing financial supports, Ministry of Housing & Urban Affairs (MoHUA) all supplements the efforts of all States/UTs including Bihar through Swachh Bharat Mission-Urban by providing policy directions, technical support, capacity building and advocacy frameworks.

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